

HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

TENDER NOTIFICATION

R.O.C.No.19/2020 – STORES

Dt. 25.11.2020


Quotations in sealed covers are invited from the authorized / reputed agencies for supply of 50 Nos. of Three (03) Seater Iron Chairs for use in the High Court of Andhra Pradesh.

The intending bidders may submit their sealed quotations along with catalogue to the undersigned superscribing “Quotation for Three (03) Seater Iron Chairs”, during office hours i.e., 10.30 a.m. to 5.00 p.m. on or before 11.12.2020 at 2nd Floor of High Court Buildings.

The intending bidder should mention the basic price and GST or any other tax separately in the quotation and the price quoted should be valid for a period of one year.

The **Registry** reserves the right to accept or reject any or all the quotations without assigning any reason.

Amaravati,
DT: 25.11.2020


REGISTRAR (ADMINISTRATION)
I/c REGISTRAR (MANAGEMENT)